

The Saint replied calmly,
To the very place to which you have exiled the Divine,
banish now the devout too."

Thank you, Madam.

THE VICE-CHAIRPERSON (DR. AMEE YAJNIK): Before we go to the next speaker, hon. Members, the discussion on Motion of Thanks on the President's Address will continue after the introduction of the Bills.

We now take the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024. Shri Arjun Munda to move for leave to introduce the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024.

GOVERNMENT BILLS

The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024

जनजातीय कार्य मंत्री; तथा कृषि एवं किसान कल्याण मंत्री (श्री अर्जुन मुंडा): महोदया, मैं प्रस्ताव करता हूँ:

"कि आन्ध्र प्रदेश राज्य के संबंध में संविधान (अनुसूचित जनजाति) आदेश (संशोधन) विधेयक, 2024 को पुरःस्थापित करने की अनुमति दी जाए।"

The question was put and the motion was adopted.

श्री अर्जुन मुंडा: महोदया, मैं विधेयक को पुरःस्थापित करता हूँ।

THE VICE-CHAIRPERSON (DR. AMEE YAJNIK): We now take the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024. Shri Arjun Munda to move for leave to introduce the Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024.

The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2024

जनजातीय कार्य मंत्री; तथा कृषि एवं किसान कल्याण मंत्री (श्री अर्जुन मुंडा): महोदया, मैं प्रस्ताव

करता हूँ:

"कि ओडिशा राज्य के संबंध में संविधान (अनुसूचित जाति और अनुसूचित जनजाति) आदेश (संशोधन) विधेयक, 2024 को पुरःस्थापित करने की अनुमति दी जाए।"

The question was put and the motion was adopted.

श्री अर्जुन मुंडा: महोदया, मैं विधेयक को पुरःस्थापित करता हूँ।

THE VICE-CHAIRPERSON (DR. AMEE YAJNIK): Another Bill for introduction. Shri Ashwini Kumar Choubey to move for leave to introduce the Water (Prevention and Control of Pollution) Amendment Bill, 2024.

The Water (Prevention and Control of Pollution) Amendment Bill, 2024

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदया, मैं प्रस्ताव करता हूँ:

"कि जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 का और संशोधन करने के लिए एक विधेयक को पुरःस्थापित करने की अनुमति दी जाए।"

The question was put and the motion was adopted.

...(Interruptions)...

THE VICE-CHAIRPERSON (DR. AMEE YAJNIK): I did hear the Ayes. *...(Interruptions)...* I request the hon. Minister to introduce the Bill.

श्री अश्विनी कुमार चौबे: महोदया, मैं विधेयक को पुरःस्थापित करता हूँ।

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS - Contd.

THE VICE-CHAIRPERSON (DR. AMEE YAJNIK): Hon. Members, we now resume the discussion on the Motion of Thanks on the President's Address. Now, Shri Tiruchi Siva. I think, you have twenty-nine minutes to speak.